

**Shri K. D. Malaviya:** We have not yet considered about that aspect, but the problem is certainly not out of our sight.

#### CO-OPERATIVE SOCIETIES

\*791. **Shri S. N. Das:** (a) Will the Minister of Finance be pleased to state the number of co-operative societies in various States that applied for loans to the Industrial Finance Corporation and the number of such of them as were granted loans giving the amount of loan in each case up to 30th June, 1952?

(b) What was the nature of business for which loan was granted?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) Only two co-operative societies from a single State applied to the Industrial Finance Corporation for financial assistance. One of them withdrew the application later and a loan of Rs. 20 lakhs was granted to the other.

(b) The society in receipt of the loan is engaged in the manufacture of sugar.

**Shri S. N. Das:** May I know the name of the State from which the co-operative societies applied for loan?

**Shri M. C. Shah:** Bombay State.

**Shri M. S. Gurupadaswamy:** What are the names of the societies?

**Shri M. C. Shah:** I cannot disclose the names of the societies, Sir.

**Mr. Deputy-Speaker:** Is the co-operative society a private concern?

**Shri M. C. Shah:** It is a limited concern.

**Mr. Deputy-Speaker:** All right; I do not want to embark into that matter.

**Shri M. S. Gurupadaswamy:** What is the amount that has been allotted?

**Shri M. C. Shah:** Twenty lakhs of rupees. I have already stated that in the reply.

**Shri T. K. Chaudhuri:** May I know the names of the States from which co-operative societies own shares in the Industrial Finance Corporation?

**Shri M. C. Shah:** I have not got that information with me at present. Co-operative societies have taken shares, nearly about 964 or so.

**Sardar A. S. Saigal:** May I know whether the Government will grant

loans to the States on long term basis for multi-purpose projects and revise the rate of interest?

**Shri M. C. Shah:** The Industrial Finance Corporation does not grant loans to the States. It grants loans to public limited companies who are manufacturing goods and generate electric power. We are going to extend the scope of the activities as will be seen from the Bill that has been already introduced and is being discussed.

सेठ जचल सिंह : क्या भाननीय मंत्री जी यह बतलाने की कृपा करेंगे कि क्या यह कारपोरेशन काटेज इंडस्ट्रीज के वास्ते भी लोन देता है ?

**Shri M. C. Shah:** The Industrial Finance Corporation was not established to encourage cottage industries, but State Finance Corporations have been established. An Act has been passed. The States are going to establish State Finance Corporations to give loans to cottage industries as well as to small scale industries.

**Shri A. N. Vidyalkar:** Why was the application withdrawn by one co-operative society?

**Shri M. C. Shah:** That society got a loan from the State Government. That society had no security to offer to the Industrial Finance Corporation. The Industrial Finance Corporation only advances loans on certain securities.

**Shri B. S. Murthy:** May I know whether the advice of the State Government is sought when granting a loan to a co-operative society and may I know whether the withdrawal of the one application was due to that?

**Shri M. C. Shah:** The Industrial Finance Corporation makes all possible enquiries about the credit-worthiness of the loanees.

#### HINDI DICTIONARY

\*792. **Shri A. N. Vidyalkar:** (a) Will the Minister of Education be pleased to state what progress has so far been made in the preparation of the dictionaries in Hindi, of scientific and technical terms and of administration, and social sciences?

(b) What are the general lines on which this work is now being done?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) The pre-